

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 131/01/2020 O.A./260/1092/2012 KISHORE CHANDRA MOHARANA

-V/S-

A.GITEM NO:18 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant. Ld. Counsel for the respondents is present. No one was present on behalf of the applicant on 04.12.2019. Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		